

**Secessionist activities in North East region**

4129. SHRI KAMAL MORARKA:  
Will the Minister of HOME AFFAIRS  
be pleased to state:

(a) what are the details of secessionist  
movements in the North East region;

(b) the number of civilians and army  
personnel including those from para-

(a):

What are the details of secessionist movements in the  
North East region;

military forces killed in various attacks  
during the last two years; and

(c) the steps taken by Government to  
solve the problems of North-East region?

THE MINISTER OF STATE IN  
THE MINISTRY OF PARLIAMEN-  
TARY AFFAIRS AND MINIS-  
TER OF STATE IN THE MINISTRY  
OF HOME AFFAIRS (SHRI M. M.  
JACOB):

*Nagaland*

1. National Socialist Council of Nagaland (Issak faction—NSCN-I)/Khaplang faction (NSCN-K)
2. Federal Government of Nagaland/Naga National Council (Adino faction—NFG/NNC-A).

*Manipur*

1. United National Liberation Front (UNLF).
2. Peoples' Liberation Army (PLA).
3. Peoples' Revolutionary Party of Kangleipak (PREPAK).
4. Kangleipak Communist Party (KCP).

*Mizoram*

1. Hmar Peoples' Convention (HPC).

*Assam*

1. United Liberation Front of Assam (ULFA).
2. Bodo Security Force (BSF).
3. Bodo Voluntary Force (BVF/ABSU).

*Tripura*

1. All Tripura Tribal Force (ATTF).
2. National Liberation Front of Tripura (NLFT).

Figures upto, 1992

State	1991 No. of persons killed		15-12-1992 No. of persons killed	
	Civilian	Army/ PMF/ Police	Civilian	Army/ PMF/ Police
Nagaland NSCN	9	7	32	31
Manipur				
(1) NSCN	22	21	25	05
(2) Meitei Extremist	39	15	42	22
Mizoram (HPC)	7	3	3	4
Assam				
NSCN/HPC	7	10	5	14
ULFA	141	8	31	9
Bodo	70	11	102	18
Tripura				
ATTF	33	4	35	8
NLFT	0	1	1	3

(b) the number of civilians and army personnel including those from para-military forces killed in various attacks during the last two years; and

(c) the steps taken by Government to solve the problems of North-East region?

The Government's policy has been, on the one hand, to deal firmly with those indulging in secessionist activities, and, on the other, to encourage them to join the mainstream of the national life provided they accept the Constitution of India and shun violence. Government have accelerated the pace of economic development in the region by making higher allocation of plan funds, undertaking several projects under the Central Sector, and treating all the seven north-eastern States as 'special category States'.

#### Persons killed in Police Encounter in Uttar Pradesh

4130. SHRI PRAKASH YASHWANT AMBEDKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of persons killed in police encounters in the State of Uttar Pradesh during the year 1990-91 and 1991-92; and

(b) whether Mr. Arun Parashar was killed in the fake encounter by the Kotwal Ma'hur Police in the State of Uttar Pradesh on the 25th June, 1992?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):

(a) Since 'Public Order' and 'Police' are State subjects, no data in regard to police encounters in the states is compiled at the Central Government level.

(b) Registration, investigation, detection and prevention of crime being the responsibility of the State Governments/ Union Territory Administrations, it is for the respective State Government to enquire into such allegations and punish those who may be found guilty. No details in this case are available with the Central Government.